



\$~SDB-1 TO 106

- * IN THE HIGH COURT OF DELHI AT NEW DELHI
- + **W.P.(C) 10999/2018**

M/S PYRAMID INFRATECH PRIVATE LIMITED Petitioner Through: Mr.Abhishek A Rastogi, Adv.

Versus

UNION OF INDIA & ORS. Respondents

Through: Ms. Pratima N. Lakra, CGSC with

Ms. Vanya Bajaj and Mr. Kashish G.

Baweja, Advocates for UOI.
Mr. Vinod Diwakar, CGSC with
Mr. Olson Nair, Advocate for UOI.
Mr. Zoheb Hossain with Sanjeev
Menon, Mr.Vivek Gurnani,
Mr.Prasenjeet Mohapatra, Mr. Kavish
Garach, Ms. Abhipriya and Ms.Sejal
Aneja Advocates for NAA and

DGAP.

Mr. Aditya Singla, SSC with Ms. Charu Sharma, Advocate for R-4.

2

+ **W.P.(C) 12444/2018**

MASCOT BUILDCON PRIVATE LIMITED Petitioner Through: Mr.Aseem Mehrotra, Adv.

Versus

NATIONAL ANTI-PROFITEERING AUTHORITY & ORS.

..... Respondents

Through: Mr. Zoheb Hossain with Sanjeev

Menon, Mr.Vivek Gurnani, Mr.Prasenjeet Mohapatra, Mr. Kavish Garach, Ms. Abhipriya and Ms.Sejal AnejaAdvocates for NAA and DGAP. Mr.Farman Ali, SPC with Mr.Athar Raza Farooqui, Advocate for UOI.

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+ **W.P.(C) 12647/2018**

LIFESTYLE INTERNATIONAL PVT. LTD. Petitioner

Through: Mr.Sparsh Bhargava with Ms.Ishita

Farsaiya and Mr. Pursoth Kannan,

Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through Mr. Anurag Ahluwalia, CGSC with

Mr. Milind Nagpal Advocate for UOI. Mr. Zoheb Hossain with Sanjeev Menon, Mr. Vivek Gurnani, Mr. Prasenjeet Mohapatra, Mr. Kavish Garach, Ms. Abhipriya and Ms. Sejal Aneja Advocates for NAA and DGAP.

4

+ **W.P.(C) 13194/2018**

SHARMA TRADING COMPANY Petitioner

Through: Mr. Naresh Thacker, Mr. Kumar

Visalaksh, Mr. Udit Jain, Mr. Arihant

Tater, Mr. Saurabh Dugar and

Mr. Ajitesh Dayal Singh, Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Anurag Ahluwalia, CGSC with Mr.Milind Nagpal Advocate for UOI. Ms.Aakanksha Kaul, Advocate with Ms. Rhea Borkotoky, Advocate for

UOI.

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

5

+ **W.P.(C) 378/2019**

HINDUSTAN UNILEVER LIMITED Petitioner

Through: Mr.Ajay Bhargava, Ms.Vanita

Bhargava and Mr.Nikitha Shenoy,

Advs.

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Versus UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Vikrant N. Goyal, Advocate with

Mr. Mrutunjay Mishra and Ms. Tania

Sharma, Advocates for UOI.

Mr.Harish Vaidyanathan Shankar, CGSC with Mr.Srish Kumar Mishra, Mr.Sagar Mehlawat and Mr.Alexander Mathai Paikaday,

Advocates.

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

6

+ W.P.(C) 1418/2019 & CM APPL. No.6501/2019

M/S J.P. & SONS THROUGH: SHRI ANKIT KHANDELWAL, PROPRIETOR Petitioner

Through: Mr.Ajay Bhargava, Ms.Vanita

Bhargava, Mr.Aseem Chaturvedi and

Mr. Sahil Siddiqui, Advs.

Versus

NATIONAL ANTI- PROFITEERING AUTHORITY THROUGH: ITS SECRETARY & ORS. Respondents

Through: Mr. Zoheb Hossain with Sanjeev

Menon, Mr.Vivek Gurnani, Mr.Prasenjeet Mohapatra, Mr. Kavish Garach and Ms.Sejal AnejaAdvocates

for NAA and DGAP.

Mr. Kamal Sawhney,, Mr. Deepak Thackur, Ms. Aakansha Wadhwani,

Advocates for R-4

7

+ **W.P.(C) 1655/2019**

M/S EXCEL RASAYAN PRIVATE LIMITED Petitioner Through: Mr.Abhishek A Rastogi, Adv.

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versus

UNION OF INDIA & ORS. Respondents

Through: Ms.Akanksha Kaul, Advocate with

Ms. Versha Singh Advs for UOI. Mr.Gyanendra Singh, Advocate. Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

8

+ **W.P.(C) 2347/2019**

JUBILANT FOODWORKS LTD. & ANR. Petitioners

Through: Mr. Karan Sachdev, Mr. Yogendra

Aldak with Mr.Agrim Arora,

Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Ravi Prakash, CGSC with Mr.

Yasharth Shukla and Ms. Astu Khandelwal, Advocates for

UOI.

Mr.Bhagvan Swarup Shukla, CGSC with Mr.R.R.Mishra, Advocate for

UOI.

Mr. Zoheb Hossain with Sanjeev Menon, Mr.Vivek Gurnani, Mr.Prasenjeet Mohapatra, Mr. Kavish Garach, Ms. Abhipriya and Ms.Sejal Aneja, Advocates for NAA and

DGAP.

9

+ **W.P.(C)** 3759/2019

MASCOT BUILDCON PRIVATE LTD. Petitioner

Through: Mr. Aseem Mehrotra, Adv.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Harish Vaidyanathan Shankar

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CGSC, Mr. Srish Kumar Mishra,

Mr. Sagar Mehlawat and

Mr. Alexander Mathai Paikaday,

Advocates for UOI.

Mr. Zoheb Hossain with Sanjeev

Menon, Mr. Vivek Gurnani,

Mr.Prasenjeet Mohapatra, Mr. Kavish Garach, Ms. Abhipriya and Ms.Sejal AnejaAdvocates for NAA and DGAP.

10

+ **W.P.(C) 4213/2019**

ABBOTT HEALTHCARE PRIVATE LIMITED

& ANR. Petitioners

Through: Mr.Ajay Bhargava, Ms.Vanita

Bhargava and Ms. Nikhitha Shenoy,

Advs.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Ripu Daman Bhardwaj, CGSC

UOI.

Mr. Zoheb Hossain with Sanjeev

Menon, Mr. Vivek Gurnani,

Mr.Prasenjeet Mohapatra, Mr. Kavish Garach, Ms. Abhipriya and Ms.Sejal AnejaAdvocates for NAA and DGAP.

11

+ W.P.(C) 5558/2019 & CM APPL.No.24368/2019

UNICHARM INDIA PVT. LTD. Petitioner

Through: Mr.Rupender Sinhmar, Mr.Prahlad

Singh, Mr.K. Gurumurthy, Advs.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Ravi Prakash, CGSC with Mr.

Yasharth Shukla and Ms. Astu Khandelwal, Advocates for

UOI.

Mr. Anurag Ahluwalia, CGSC with

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Mr.Milind Nagpal Advocate for UOI. Mr.Farmaan Ali with Ms.Usha Jamnal and Mr.Krishan Kumar, Advocates for R-2 & 3.

12

+ **W.P.(C)** 7743/2019

RECKITT BENCKISER INDIA PRIVATE LIMITED Petitioner

Through: Mr. R. Jawahar Lal, Mr. Siddharth

Bawa Mr. Anuj Garg, Mr. Mohit

Sharma Advs.

versus

UNION OF INDIA THROUGH: ITS SECRETARY & ORS.

..... Respondents

Through: Mr. Asheesh Jain, CGSC with

Mr. Gaurav Kumar Advocate for R-1 Mr.Farman Ali, Advocate with Ms.Usha and Mr.Krishan Kumar,

Advocates for R-2 & 3

Mr. Zoheb Hossain with Sanjeev

Menon, Mr. Vivek Gurnani,

Mr.Prasenjeet Mohapatra, Mr. Kavish Garach and Ms.Sejal AnejaAdvocates

for NAA and DGAP.

13

+ **W.P.(C) 8162/2019**

AFFINITI ENTERPRISES Petitioner

Through: Mr. R. Jawahar Lal, Mr. Siddharth

Bawa Mr. Anuj Garg, Mr. Mohit

Sharma Advs.

Versus

UNION OF INDIA THROUGH: ITS SECRETARY & ORS.

..... Respondent

Through: Mr. Abhay Prakash Sahay, CGSC,

Ms. Mannu Singh, Mr.Kunal Dhawan, Ms.Swayamprabha, Advs

for UOI.

Mr. Ravi Chawla, St. Counsel for NAA with Mr. Avneesh Kumar

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Upadhyay, Advocate.
Mr. Zoheb Hossain with Sanjeev
Menon, Mr. Vivek Gurnani,
Mr. Prasenjeet Mohapatra, Mr. Kavish
Garach and Ms. Sejal Aneja Advocates
for NAA and DGAP.

14

+ W.P.(C) 7910/2019 & CM APPL.No.32779/2019

SALARPURIA REAL ESTATE PVT. LTD Petitioner Through: Mr.Abhishek A Rastogi, Adv.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Bhagwan Swarup Shukla, CGSC

with Mr Saksham Sethi, GP for UOI. Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

15

+ **W.P.(C) 7911/2019**

SATTVA DEVELOPERS PVT. LTD Petitioner

Through: Mr. Abhishek A Rastogi, Adv.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Manish Mohan, CGSC with Mr.

Devendra Kumar, Advocate for UOI. Mr.Abhay Prakash Sahay, CGSC, Ms. Mannu Singh, Mr.Kunal Dhawan, Ms.Swayamprabha, Advs

for UOI.

Mr. Gyanendra Singh, Advocate. Mr. Zoheb Hossain with Sanjeev

Menon, Mr. Vivek Gurnani,

Mr.Prasenjeet Mohapatra, Mr. Kavish Garach and Ms.Sejal AnejaAdvocates

for NAA and DGAP.

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+ **W.P.(C) 8078/2019**

M/S SATYA ENTERPRISES Petitioner

Through: Mr.Sumit K Batra and Mr.Manish

Khurana, Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Sushil Kumar Pandey, SPC for

UOI.

Mr. Zoheb Hossain, Sr. Standing Counsel with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

Mr. Satyakam, ASC with Mr. Pradyut Kashuyap, Adocate for GNCTD.

Mr. Ashish Verma and Mr. Debopriya

Moulik, Advocates

17

+ **W.P.(C)** 9053/2019

UNICHARM INDIA PVT. LTD Petitioner

Through: Mr.Rupender Sinhmar, Mr.Prahlad

Singh, Advs.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Ravi Prakash, CGSC with Mr.

Yasharth Shukla and Ms. Astu Khandelwal, Advocates for

UOL.

Mr.Farmaan Ali with Ms.Usha Jamnal and Mr.Krishan Kumar,

Advocates for R-2 & 3.

18

+ W.P.(C) 11253/2019 & CM APPL. No.46337/2019

LIFESTYLE INTERNATIONAL PVT. LTD. Petitioner

Through: Mr.Sparsh Bhargava with Ms.Ishita

farsaiya and Mr. Pursoth Kanan,

Advocates.

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Versus

UNION OF INDIA & ORS. Respondents Through: Mr. Rajesh Kumar with Ms.Ramneet Kaur, Advocates for UOI. Mr. Zoheb Hossain with Sanjeev Menon, Mr. Vivek Gurnani, Mr. Prasenjeet Mohapatra, Mr. Kavish Garach and Ms.Sejal AnejaAdvocates for NAA and DGAP. W.P.(C) 12355/2019 PARAMOUNT, PROPBUILD PVT. LTD. Petitioner Through: Mr. Abhishek Choudhary, Advocate. Versus UNION OF INDIA & ORS. Respondents Mr.Ruchir Mishra, Mr. Mukesh Through: Kr. Tiwari, Ms. Reba Jena Mishra and Mr. Vipul Pathak, Advocates for UOI. Mr. Zoheb Hossain with Sanjeev Menon, Mr. Vivek Gurnani, Mr. Prasenjeet Mohapatra, Mr. Kavish Garach and Ms.Sejal AnejaAdvocates for NAA and DGAP. W.P.(C) 12717/2019 BHARTIYA CITY DEVELOPERS PVT LTD Petitioner Mr. Abhishek A Rastogi, Adv. Through: Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Vikram Jetly CGSC and

Ms.Shreya Jetly, Adv. for UOI Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani,

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Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates for NAA/DGAP. Mr. Chandra Prakash, Advocate for DGAP and NAA.

21 +

W.P.(C) 12847/2019 & CM APPL.No.52474/2019

RAMPRASTHA PROMOTERS AND DEVELOPERS PVT. LTD.

.... Petitioner

Mr.Prem Kandpal, Advocate with Through:

Mr.Ketan Jain and Mr.Chetan Kumar

Shukla Advocates.

Versus

Through:

UNION OF INDIA & ORS.

..... Respondents

CGSC Mr. Vikram Jetly and

Ms.Shreya Jetly, Adv. for UOI.

Mr.Farman Ali, Advocate with Mr.Krishan Kumar and Ms.Usha

Jamnal, Advs. For UOI.

Mr. Zoheb Hossain with Sanjeev

Menon, Mr. Vivek Gurnani,

Mr. Prasenjeet Mohapatra, Mr. Kavish Garach and Ms.Sejal AnejaAdvocates

for NAA and DGAP.

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for

R-2 & 5.

Mr.Jatin Puniyani, GP for UOI.

22

W.P.(C) 969/2020 & CM APPL.5342/2020

NESTLE INDIA LTD. & ANR.

..... Petitioners

V. Lakshmikumaran, Through: Mr. Ms. Charanya Lakshmi Kumaran, Mr.

Karan Sachdev, Mr. Yogendra Aldak

with Mr.Agrim Arora, Advocates.

Versus

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..... Respondents

Through:

Mr. Kirtiman Singh, CGSC, Mr.Waize Ali Noor, Mr. Madhav Bajaj and Mr.Madhav Bajaj,

Advocates for UOI.

Mr. Zoheb Hossain with Sanjeev

Menon, Mr. Vivek Gurnani,

Mr.Prasenjeet Mohapatra, Mr. Kavish Garach and Ms.Sejal AnejaAdvocates

for NAA and DGAP.

23

+ **W.P.(C) 1171/2020**

IFB INDUSTRIES LTD,

..... Petitioner

Through: Mr. S. Ganesh, Senior Advocate with

Mr. U.A. Rana and Mr. Himanshu

Mehta, Advocates

Versus

NATIONAL ANTI-PROFITEERING AUTHORITY & ANR.

..... Respondents

Through: Mr. Zoheb Hossain with Sanjeev

Menon, Mr. Vivek Gurnani, Mr. Prasenjeet Mohapatra, Mr. Kavish Garach and Ms. Sejal Aneja Advocates

for NAA and DGAP.

Mr. Dev P Bhardwaj and Mr. Sarthak

Anand, Advoctates for UOI

24

W.P.(C) 1406/2020 & CM APPL. No.4879/2020

M/S FRIENDS LAND DEVELOPERS Petitioner

Through: Mr.Prakash Kumar, Adv.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Rajesh Kumar with Ms.Ramneet

Kaur, Advocates for UOI.

Ms. Sonia Sharma, Advocate with Ms. Purva Chugh, Advocate for R-2 & 3.

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Ms. Sonu Bhatnagar, Sr. Standing Counsel with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Advs for R-4 & 5

Mr.Jatin Puniyani, GP for UOI.

25 +

W.P.(C) 1780/2020

JOHNSON & JOHNSON PVT.LTD Petitioner

Through: Mr. V. Lakshmikumaran, Ms.

Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak with Mr. Agrim Arora, Advocates.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Vikram Jetly CGSC and Ms.

Shreya Jetly, Adv. for UOI/R-1 Mr. Zoheb Hossain with Sanjeev Menon, Mr. Vivek Gurnani,

Mr. Prasenjeet Mohapatra, Mr. Kavish Garach and Ms. Sejal Aneja Advocates

for NAA and DGAP.

Ms. Sonu Bhatnagar with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover,

Adv. for R-4.

26 +

W.P.(C) 2083/2020 & CM APPL.No.7369/2020

FUSION BUILDTECH PVT LTD Petitioner

Through: Mr. Abhishek A Rastogi, Adv.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Rajesh Kumar with Ms.Ramneet

Kaur, Advocates for UOI.

Mr. Zoheb Hossain with Sanjeev

Menon, Mr. Vivek Gurnani,

Mr. Prasenjeet Mohapatra, Mr. Kavish Garach and Ms. Sejal Aneja Advocates

for NAA and DGAP.

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Mr. Aman Malik, Advocate for R-2 & 3/NAA.

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for R-4

27 +

W.P.(C) 2084/2020 & CM APPL. No.7371/2020

ASTER INFRAHOME PVT LTD Petitioner

Through: Mr. Sumit K. Batra with Mr. Manish

Khurana, Advs.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Rajesh Kumar with Ms.Ramneet

Kaur, Advocates for UOI.

Mr.Samir Malik, Adv. for NAA and

DGAP.

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for

R-4.

28

+ **W.P.(C) 2445/2020**

MIS SARVPRIYA SECURITIES PVT. LTD Petitioner

Through: Mr.Prem Kandpal, Advocate with

Mr.Ketan Jain and Mr.Chetan Kumar

Shukla Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Aman Malik, Advocate for R-2 &

3/NAA.

29

+ **W.P.(C) 2490/2020**

JOHNSON & JOHNSON PVT LTD Petitioner

Through: Mr. V. Lakshmikumaran, Ms.

Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak with Mr. Agrim Arora, Advocates.

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Versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Zoheb Hossain, Sr.Standing

Counsel with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

30

W.P.(C) 2742/2020 & CM APPL. No.9552/2020

ACME HOUSING INDIA PVT. LTD. Petitioner

Through: Mr.Prateek Bansal, Advocate.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Zoheb Hossain with Sanjeev

Menon, Mr. Vivek Gurnani,

Mr. Prasenjeet Mohapatra, Mr. Kavish Garach and Ms. Sejal Aneja Advocates

for NAA and DGAP.

31

+ **W.P.(C)** 3737/2020

PHIILIPS INDIA LIMITED. Petitioner

Through: Mr.Shashank Shekhar with Mr.Siddharth Rajkonwar, Mr.Tushar

Joshi and Mr.Samyak Jain, Advs.

Versus

UNION OF INDIA & ORS.

Through:

..... Respondents

Mr. Vipul Agrawal with Mr. Dushyant

Agrawal and Mr. Gaonaang Ranjan,

Advocates for R-2&3.

Mr. Zoheb Hossain with Sanjeev

Menon, Mr. Vivek Gurnani,

Mr. Prasenjeet Mohapatra, Mr. Kavish Garach and Ms. Sejal Aneja Advocates

for NAA and DGAP.

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for

R-5 to R-7.

Ms. Mansie Jain, Adv for R-8. Mr.Jatin Puniyani, GP for UOI.

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+ **W.P.(C)** 3910/2020

MACROTECH DEVELOPERS LTD. (FORMERLY KNOWN AS M/S LODHA DEVELOPERS LTD.) & ANR Petitioners

Through: Mr. Kamal Sawhney, Mr.Deepak

Thackur and Ms. Aakansha

Wadhwani, Advocates

Versus

UNION OF INDIA & ORS

..... Respondents

Through: Mr. Zoheb Hossain with Sanjeev

Menon, Mr. Vivek Gurnani,

Mr.Prasenjeet Mohapatra, Mr. Kavish Garach and Ms.Sejal AnejaAdvocates

for NAA and DGAP.

Mr. Vikramaditya Bhaskar, Adv.

Mr.Amar Dave, Amicus Curiae with

Mr. Vikramaditya, Advocate.

33

+ **W.P.(C) 3911/2020**

M/S NANI RESORTS AND FLORICULTURE PVT. LTD.

..... Petitioner

Through: Mr.Prem Kandpal, Advocate with

Mr.Ketan Jain and Mr.Chetan Kumar

Shukla Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Zoheb Hossain with Sanjeev

Menon, Mr. Vivek Gurnani,

Mr.Prasenjeet Mohapatra, Mr. Kavish Garach and Ms.Sejal AnejaAdvocates

for NAA and DGAP.

Mr.Rajeev K Panday, AAG,

Mr. Rajeev M. Roy, Mr. P. Srinivasan,

Advs. for R-5

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for

R-6 & 7.

Mr. Abhishek Saket, Advocate.

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W.P.(C) 4131/2020 +

MS. SAMSONITE SOUTH ASIA PVT. LTD Petitioner

Through: Mr. Rohan Shah, Adv.

Versus

UNION OF INDIA & ORS. Respondents

> Mr. Asheesh Jain, CGSC with Through:

> > Mr. Gaurav Kumar Advocate for R-1 Mr. Zoheb Hossain with Sanjeev Menon, Mr. Vivek Gurnani,

Mr. Prasenjeet Mohapatra, Mr. Kavish Garach and Ms.Sejal AnejaAdvocates

for NAA and DGAP.

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra,

Adv. & Ms. Kanak Grover, Adv.

35

W.P.(C) 4345/2020 +

RECKITT BENCKISER INDIA PRIVATE LIMITED Petitioner

Mr. R. Jawahar Lal, Mr. Siddharth Through:

Bawa Mr. Anuj Garg, Mr. Mohit

Sharma Advs.

versus

UNION OF INDIA AND ORS & ORS. Respondents

> Through: Mr. Asheesh Jain, CGSC with

> > Mr. Gaurav Kumar, Ms. Ankita Kedia and Ms.Ria Khanna, Advocates for R-

Mr. Zoheb Hossain with Sanjeev

Menon, Mr. Vivek Gurnani,

Mr. Prasenjeet Mohapatra, Mr. Kavish Garach and Ms.Sejal AnejaAdvocates

for NAA and DGAP.

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+ **W.P.(C)** 4348/2020

APEX MEADOWS PVT LTD

..... Petitioner

Through:

Mr. V. Lakshmikumaran, Ms. Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak with Mr. Agrim Arora, Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Ms. Neha Malik, Adv. for NAA and

DGAP.

Mr. M. Rambabu, Ms. Prity Kumari and Mr.N.Eswara Rao, Advs. for R-4. Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Neha Malik, Ms. Sejal Aneja, Advocates

for NAA/DGAP.

37

+ **W.P.(C)** 4375/2020

M/S PATANJALI AYURVED LTD

..... Petitioner

Through:

Mr. Priyadarshi Manish, Mrs. Anjali Jha Manish, Ms. Saksham Garg and

Ms. Shalini Haldar, Advs.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Zoheb Hossain with Sanjeev

Menon, Mr. Vivek Gurnani,

Mr. Prasenjeet Mohapatra, Mr. Kavish Garach and Ms. Sejal Aneja Advocates

for NAA and DGAP.

38

+ **W.P.(C)** 4516/2020

MCNROE CONSUMER PRODUCTS PVT. LTD. Petitioner

Through: Mr. Tarun Gulati, Sr. Advocate with

Mr. Kumar Visalaksh with Mr. Udit Jain, Mr. Arihant Tater, Mr. Saurabh

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Dugar and Mr. Ajitesh Dayal Singh, Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Zoheb Hossain, Sr.Standing

Counsel with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP. Mr.Farmaan Ali with Ms.Usha Jamnal and Mr.Krishan Kumar,

Advocates for UOI.

39

+ **W.P.(C)** 4607/2020

AFFINITI ENTERPRISES Petitioner

Through: Mr. R. Jawahar Lal, Mr. Siddharth

Bawa Mr. Anuj Garg, Mr. Mohit

Sharma Advs.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Farmaan Ali with Ms.Usha

Jamnal and Mr.Krishan Kumar,

Advocates for UOI.

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

Mr. Ravi Chawla, St. Counsel for NAA with Mr. Avneesh Kumar

Upadhyay, Advocate

40

W.P.(C) 4824/2020 & CM APPL.No.2183/2021

M/S CILANTRO DINERS PVT. LTD Petitioner

Through: Mr. Nikhil Gupta, Mr. Vipin

Upadhyay and Mr. Rochit Abhishek,

Advocates

Versus

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..... Respondents

Through: Mr.Farmaan Ali with Ms.Usha

Jamnal and Mr.Krishan Kumar,

Advocates for UOI.

Mr. Zoheb Hossain, Sr. Standing Counsel with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

Mr.Rony John, Mr.Piyush Swami and Mr.Arshdeep Singh and Mr.Anuj

Dubey, Advocates for R-2 and 3.

41

+ **W.P.(C)** 4957/2020

WHIRLPOOL OF INDIA LTD

..... Petitioner

Through: Mr. V. Lakshmikumaran, Ms.

Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak with Mr. Agrim Arora, Advocates.

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr.Farmaan Ali with Ms.Usha

Jamnal and Mr.Krishan Kumar,

Advocates for UOI.

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for

R-5.

42

W.P.(C) 5347/2020 & CM APPL. No.23558/2020

GAURSONS REALTECH PVT LTD Petitioner

Through: Mr. Monish Panda, Advocate with

Mr.Mrinal Bharat Ram, Advocates.

Versus

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..... Respondents

Through:

Mr.Bhagwan Swarup Shukla, CGSC with Mr. Sarvan Kumar, GP for UOI. Mr.Farmaan Ali with Ms.Usha Jamnal and Mr.Krishan Kumar,

Advocates for UOI.

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

43

+ **W.P.(C)** 5798/2020

RAMPRASTHA PROMOTERS AND DEVELOPERS PVT. LTD.

.... Petitioner

Through: Mr.Prem Kandpal, Advocate with

Mr.Ketan Jain and Mr.Chetan Kumar

Shukla Advocates.

Versus

Through:

UNION OF INDIA & ORS.

..... Respondents

Mr. Anil Soni, CGSC for UOI with

Mr. Devvrat Yadav and Mr. Archit

Misra, Advocates.

Ms. Sonu Bhatnagar with Ms. Nishta

Mittal and Ms. Monica Benjamin,

Advs for R-2 to 7.

Mr. Zoheb Hossain, Sr. Standing Counsel with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

Ms. Akanksha Kaul, Advocate with Ms. Versha Singh Advs for UOI.

44

+ W.P.(C) 5979/2020 & CM APPL. No.21655/2020

EMAAR MGF LAND LTD

..... Petitioner

Through:

Mr. V. Lakshmikumaran, Ms. Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak with Mr. Agrim Arora, Advocates.

Versus

Page 20 of 50





..... Respondents

Through:

Mr. Ravi Prakash, CGSC with Mr.Aman Rewaria and Mr.Varun Aggarwal, Ms. Astu Khandelwal and Mr. Yasharth Shukla, Advocates for

UOI.

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

Mr. Parangat Pandey and Ms. Alpana

Singh, Advocates for R-3.

Mr. Satish Kumar, Sr. Standing

Counsel.

45

+ **W.P.(C)** 6671/2020

GAURAV SHARMA FOOD INDUSTRIES Petitioner

Through: Mr.Satish Kumar, Sr.standing

counsel.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Vivek Goyal, Advocate with Mr. Gokul Sharma, Advocate and Mr. Shivam Singh, Advocates for R-1. Mr. Zoheb Hossain, Sr. Standing Counsel with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

46

+ W.P.(C) 7412/2020 & CM APPL. No.24800/2020

SAMSUNG INDIA ELECTRONICS PVT LTD Petitioner

Through: Mr. Tushar Jarwal with Mr. Rahul

Sateeja, Mr.Pranav Bansal and Mr.

Sanyam Agarwal, Advs.

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Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr.Farman Ali, Advocate with Mr.Krishan Kumar and Ms.Usha

Jamnal, Advs. for UOI.

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

47

+ **W.P.(C)** 7736/2020

M/S PRASAD MEDIA CORPORATION PVT LTD Petitioner

Through: Mr. V. Lakshmikumaran, Ms.

Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak with Mr. Agrim Arora, Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Ms. Aakanksha Kaul, Advocate with Ms. Rhea Borkotoky, Advocate for

UOI.

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for

R-4.

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

48

+ **W.P.(C) 8229/2020**

LITECON INDUSTRIES PVT.LTD. Petitioner

Through: Mr. Kumar Visalaksh with Mr. Udit

Jain, Mr. Arihant Tater, Mr. Saurabh Dugar and Mr. Ajitesh Dayal Singh,

Advocates.

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Versus

UNION OF INDIA & ORS.

Through:

..... Respondents Mr.Farman Ali, Advocate with Mr.Krishan Kumar and Ms.Usha

Jamnal, Advs. for UOI

Mr. Vipul Agrawal with Mr. Dushyant Agrawal and Mr. Gaonaang Ranjan,

Advocates for R-2&3.

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

49

+ W.P.(C) 8751/2020 & CM APPL.No.28192/2020

M/S SIGNATURE BUILDERS PVT. LTD. Petitioner

Through: Mr.Prem Kandpal, Advocate with

Mr.Ketan Jain and Mr.Chetan Kumar

Shukla Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr.Harish Vaidyanathan Shankar, CGSC with Mr.Srish Kumar Mishra, Mr.Sagar Mehlawat, Ms. Manpreet Kaur Bhasin and Mr.Alexander Mathai Paikaday, Advocates for UOI. Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for R-2.

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.





+ W.P.(C) 9146/2020 & CM APPL. No.29630/2020

LITE BITE TRAVELS FOODS PVT LTD Petitioner

Through: Mr. V. Lakshmikumaran, Ms.

Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak with Mr. Agrim Arora, Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Satish Kumar, Sr.standing counsel

with Ms. Vaishali Goyal and

Mr.Dhruv, Advocates for R-1.

Mr. Ashwini Chawla, Adv. for R-2 &

R-3.

51

+ **W.P.(C)** 9931/2020

M/S NIRALA PROJECT PVT LTD. Petitioner

Through: Mr.Prem Kandpal, Advocate with

Mr.Ketan Jain and Mr.Chetan Kumar

Shukla Advocates.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Farman Ali, Advocate with

Mr.Krishan Kumar and Ms.Usha

Jamnal, Advs. for UOI

Ms. Neha Malik, Adv. for R-3 & 4

52

+ W.P.(C) 9934/2020 & CM APPL. Nos.31623-24/2020

M/S S3 BUILDWELL LLP Petitioner

Through: Mr.Prem Kandpal, Advocate with

Mr.Ketan Jain and Mr.Chetan Kumar

Shukla Advocates.

Versus

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UNION OF INDIA & ORS. Respondents

Through: Ms.Aakanksha Kaul, Mr.Manek

Singh, Mr. Aaman Sahani, Advocates

for UOI.

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

53

+ W.P.(C) 9935/2020 & CM APPL. Nos.31625-26/2020

M/S JMK HOLDINGS PVT LTD. Petitioner

Through: Mr.Prem Kandpal, Advocate with

Mr.Ketan Jain and Mr.Chetan Kumar

Shukla Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Ms. Aakanksha Kaul, Advocate with

Ms. Rhea Borkotoky, Advocate for

UOI.

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP

54

+ W.P.(C) 10901/2020 & CM APPL. 34162-34163/2020

S.C. JOHNSON PRODUCTS PVT. LTD. Petitioner

Through: Mr.Rajat Bose with Mr.Ankit

Sachdeva, Advs.

Versus

UNION OF INDIA, THROUGH ITS SECRETARY & ORS.

..... Respondents

Through: Ms.Nidhi Raman, CGSC with Mr.

Debarchan De, Advocate for UOI. Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

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W.P.(C) 10932/2020 & CM APPLs..34237-34238/2020 AND + 8172/2022

M/S EMAAR MGF LAND LTD Petitioner

> Through: V. Lakshmikumaran, Mr. Ms.

> > Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak

with Mr.Agrim Arora, Advocates.

Versus

UNION OF INDIA & ORS. Respondents

> Through: **CGSC** Mr.Ravi Prakash, with

> > Mr.Farmaan Ali, Mr.Manas Tripathi and Ms.Shruti Shivkumar, Advocate

for UOI.

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

Ms. Neha Malik, Advocate for R-4. Mr. Satish Kumar, Sr. Standing

Counsel for respondent No.3.

Ms. Neha Malik, Adv. for NAA and

DGAP

56

W.P.(C) 990/2021 +

> M/S BPTP LTD. Petitioner

> > Through: Mr.Kishore Kunal. Mr.Manish

> > > Rastogi and Ms. Ankita Prakash,

Advs.

Versus

UNION OF INDIA & ORS. Respondents

> Mr. Asheesh Jain, CGSC with Through:

> > Mr. Gaurav Kumar, Advocate for R-1

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

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Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for

57

W.P.(C) 997/2021 & CM No.2721/2021 +

M/S MAN REALTY LTD & ANR. Petitioners

> Through: Mr. V. Lakshmikumaran. Ms.

> > Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak with Mr.Agrim Arora, Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Ali. Advocate Through: Mr.Farman with

> Mr.Krishan Kumar and Ms.Usha

Jamnal, Advs. for UOI.

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

58

+W.P.(C) 1357/2021

> M/S INFINITI RETAIL LTD Petitioner

> > Mr.Rohan Shah, Mr.Mihir Through:

> > > Deshmukh, Mr.Rajat Mittal, Mr. Jay Gandhi and Ms. Megha, Advocates.

Versus

UNION OF INDIA AND ORS.

..... Respondents

Mr. Dev. P. Bhardwaj, CGSC for Through:

UOI with Ms. Ritika Malhotra and

Ms. Chaahat Khanna, Advs. Mr. Zoheb Hossain, Sr. Standing Counsel with Mr. Vivek Gurnani,

Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

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+ **W.P.(C)** 1366/2021

M/S TATA STARBUCKS PRIVATE LIMITED Petitioner

Through: Mr. Rohan Shah, Advocate

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Zoheb Hossain, Sr.Standing

Counsel with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

60

+ W.P.(C) 1593/2021 & CM APPL. No.4529/2021

RAYMOND CONSUMER CARE LTD. Petitioner

Through: Mr. Karan Sachdev, Mr. Yogendra

Aldak with Mr.Agrim Arora,

Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Ms.Amrita Prakash, CGSC with

Mr. Vishal Ashwani Mehta, Advocate

for UOI

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

61

+ **W.P.(C)** 1765/2021

M/S LE REVE Petitioner

Through: Mr. Nikhil Gupta, Mr. Vipin

Upadhayay and Mr.Rochit Abhishek,

Advs.

Versus

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UNION OF INDIA & ORS. Respondents

Through: Mr.Rishabh Sahu with Mr. Sameer

Sharma Advs. for UOI.

Mr. Ashwini Chawla, Adv. for R-2 &

3.

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

62

+ **W.P.(C) 1766/2021**

NEEVA FOODS PVT. LTD Petitioner

Through: Mr.Nikhil Gupta, Mr.Vipin

Upadhayay and Mr.Rochit Abhishek,

Advs.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Zoheb Hossain, Sr.Standing

Counsel with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

63

+ W.P.(C) 1852/2021 & CM Nos.5359/2021, 29026-29027/2021

M/S SUBWAY SYSTEMS INDIA PVT LTD Petitioner

Through: Mr. Pratyush Prava Saha, Advocate.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Satya Ranjan Swain, Sr.PC,

Mr. Kautilya Birat, Adv. for R-1/UOI Mr. Zoheb Hossain, Sr. Standing Counsel with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

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+ W.P.(C) 1951/2021 & CM APPL. Nos.5705-06/2021

M/S SUB WEST RESTAURANTS LLP Petitioner

Through: Mr. Abhishek A Rastogi, Adv.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Anshuman, Sr.Panel Counsel

with Mr. Piyush Ahluwalia, Advocate

for R-1.

Mr.Aditya Dewan, Advs. for R-

3/NAPA.

Ms. Sonu Bhatnagar with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover,

Adv. for R-4.

Ms. Talish Ray, Adv.

Mr. Zoheb Hossain, Sr. Standing Counsel with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

65

+ **W.P.(C) 2440/2021**

BONNE SANTE

..... Petitioner

Through: Mr.Nikhil Gupta, Mr.Vipin

Upadhayay and Mr.Rochit Abhishek,

Advs.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Ms. Pratima N. Lakra, CGSC with

Ms. Vanya Bajaj and Mr. Kashish G.

Baweja, Advocates for UOI.

Mr.Rony John, Mr.Piyush Swami, Mr.Arshdeep Singh and Mr.Anuj

Dubey, Advocates for R-2 and 3. Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

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+ W.P.(C) 2676/2021 & CM APPL.7906-07/2021

HORIZON PROJECTS PRIVATE LIMITED Petitioner

Through: Mr. Kumar Visalaksh with Mr. Udit

Jain, Mr. Arihant Tater, Mr. Saurabh Dugar and Mr. Ajitesh Dayal Singh,

Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Rajesh Kumar with Ms.Ramneet

Kaur, Advocates for UOI. Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

Mr.Parangat Pandey and Ms. Alpana

Singh, Advocates for R-3.

67

W.P.(C) 2785/2021 & CM APPL.8368/2021

SAMSUNG INDIA ELECTRONICS PVT LTD Petitioner

Through: Mr. Sujit Ghosh, Mr. Mannat

Waraich, Mr. Ashray Behura and

Ms. Ananya Goswami, Advs.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms.Sejal Aneja, Advocates for

NAA/DGAP.

68

+ **W.P.(C) 2897/2021**

ITC LIMITED & ANR. Petitioners

Through: Mr.Ajay Aggarwal, Advocate

(through VC) and Mr. K.S. Suresh,

Advocate

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Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Ravi Prakash, CGSC with Mr. Yasharth Shukla and Ms. Astu

Khandelwal, Advocates for

UOI.

Mr.Zoheb Hossain, Sr.Standing

Counsel with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

69 +

W.P.(C) 2970/2021

M/S DRA AADITHYA PROJECTS PVT. LTD. Petitioner

Through: Mr. Monish Panda, Advocate with

Mr.Mrinal Bharat Ram and

Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Manish Mohan, CGSC with Mr.Devendra Kumar, Adv.for UOI. Mr. Sameer Vashisht, ASC Civil GNCTD with Ms. Sanjana Nangia,

Advocates.

Mr. Yunus Malik, Adv. with Ms. Naazish Khan, Advocate for NAA &

DGAP.

70

+ **W.P.(C)** 3254/2021

GILLETTE INDIA LTD

..... Petitioner

Through:

Mr. V. Lakshmikumaran, Ms. Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak with Mr. Agrim Arora, Advocates.

Versus

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UNION OF INDIA & ORS. Respondents

> Through: Mr. Asheesh Jain, CGSC with

> > Mr. Gaurav Kumar Advocate for R-1 Mr.Zoheb Hossain, Sr.Standing Counsel with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

71

W.P.(C) 3306/2021 +

PROCTER AND GAMBLE HOME PRODUCTS PVT LTD

..... Petitioner

Through: Mr. V. Lakshmikumaran, Ms.

> Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak with Mr.Agrim Arora, Advocates.

versus

UNION OF INDIA & ORS.

..... Respondents

Mr. Ripudaman Bhardwaj, CGSC for Through:

R-1.

Mr. Vivek Goyal, **CGSC** with Mr.Gokul Sharma, Adv. for UOI. Mr.Zoheb Hossain, Sr.Standing Counsel with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

72

W.P.(C) 3327/2021 +

PROCTER AND GAMBLE HYGIENE AND HEALTH CARE LTD

..... Petitioner

Through: Mr. V. Lakshmikumaran, Ms.

> Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak with Mr.Agrim Arora, Advocates.

versus

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UNION OF INDIA & ORS. Respondents

Through: Mr. Vivek Goyal, Advocate with

Mr.Gokul Sharma, Advocate and Mr.Shivam Singh, Advocates for R-1. Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

73

+ W.P.(C) 3508/2021 & CM APPL. Nos.25152-53/2021

M/S ALTON BUILDTECH INDIA PVT LTD Petitioner

Through: Ms.Ruby Singh Ahuja, Ms. Kritika

Sachdeva, Mr. Vishal Gehrana and Mr. Jappanpreet Hora, Advocates

versus

UNION OF INDIA & ORS. Respondents

Through: Ms. Pratima N. Lakra, CGSC with

Ms. Vanya Bajaj and Mr. Kashish G.

Baweja, Advocates for UOI.

Mr. Vinod Diwakar, CGSC with Mr. Vishal Kumar Singh and

Mr.Olson Nair, Advs. for UOI. Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

74

+ **W.P.(C)** 3867/2021

M/S ELECTRONICS MART INDIA LTD Petitioner

Through: Mr.Nikhil Gupta, Mr.Vipin

Upadhayay and Mr.Rochit Abhishek,

Advs.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Farman Ali, Advocate with

Mr.Krishan Kumar and Ms.Usha

Jamnal, Advs. For UOI.

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Mr. Yunus Malik, Adv. with Ms. Naaziah Khan, Advocate for NAA and DGAP.

75

+ **W.P.(C) 4600/2021**

INOX LEISURE LIMITED. Petitioner

Through: Mr. Kumar Visalaksh with Mr. Udit

Jain, Mr. Arihant Tater, Mr. Saurabh Dugar and Mr. Ajitesh Dayal Singh,

Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Ripudaman Bhardwaj, CGSC for

R-1.

Mr.Bhagvan Swarup Shukla, CGSC with Mr.Sarvan Kumar, Advocate for

UOI.

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

76

+ **W.P.(C)** 4789/2021

M/S MANAS VIHAR SAHAKARI AWAS SAMITI LTD.

..... Petitioner

Through: Mr. Abhishek A Rastogi, Adv.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Ripudaman Bhardwaj, CGSC

for R-1.

Mr.Bhagwan Swarup Shukla, CGSC with Mr. Sarvan Kumar, GP for UOI. Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

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Mr. Manas Bhatnagar, Advocates for R-4.

77

+ W.P.(C) 4794/2021 & CM APPL. 14802/2021

YELLOW SUN RESTAURANTS

PRIVATE LIMITED Petitioner

> Through: Mr. Nikhil Gupta, Advocate.

Versus

UNION OF INDIA & ORS. Respondents

Mr. Ajay Kumar Pandey, SPC for Through:

UOI with Mr. Piysuh Mishra,

Advocate.

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

78

+W.P.(C) 6337/2021 & CM APPL.19960/2021

M/S PURI CONSTRUCTION PVT. LTD. Petitioner

> Mr.Prem Kandpal, Advocate with Through:

> > Mr.Ketan Jain and Mr.Chetan Kumar

Shukla Advocates.

Versus

UNION OF INDIA & ORS. Respondents

> Through: Mr. Kunal Sharma, Sr. Standing

> > Counsel with Mr. Shubhendu

Bhattacharya, Adv.

Mr. Apoorv Kurup, CGSC with Mr.

Shivansu Dwivedi and Mr. Akhil

Masiya, Advocates for R-1 Mr.Zoheb Hossain, Sr.Standing Counsel with Mr. Vivek Gurnani,

Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

Mr.Ravi Prakash, CGSC for R-3 to

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R-6 with Ms.Shruti Shivkumar, Ms.Taha Yasin and Mr.Anshuman Das Gupta Advs.

79 +

W.P.(C) 12471/2021 & CM APPL.No.39234/2021

SOUTHWINDS PROJECTS LLP Petitioner

Through: Mr.Kunal Vajani with Mr.Kunal

Mimani, Mr.Kartikey Bhatt and

Mr.Gaurav Katri, Advs.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Asheesh Jain, CGSC with

Mr. Gaurav Kumar Advocate for R-1 Mr. Aman Malik, Advocate for R-2 &

R-3.

Mr.Adhishwar Suri, Advocate for Mr.Aditya Singla, Sr. Standing Counsel, Ms. A. Sahitya Veena for

R-4.

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

80 +

W.P.(C) 14666/2021 & CM APPL.46201-46203/2021

ANAND RATHI Petitioner

Through: Mr. Abhishek A Rastogi, Adv.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Ravi Prakash, CGSC with Mr.

Yasharth Shukla and Ms. Astu Khandelwal, Advocates for

UOI.

Mr.Aman Malik, Mr.Vijay Kumar Maurya and Ms.Shubhi Bhardwaj,

Adv. for NAA and DGAP

Mr. Yunus Malik, Advocate for NAA

& DGAP.

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+ W.P.(C) 6983/2022 & CM APPL.21405/2022

WTC NOIDA DEVELOPEMENT COMPANY PRIVATE LIMITED

..... Petitioner

Through: Mr. Preetesh Kapur, Sr. Advocate with

Mr. Shaunak Kashyap,

Mr. Balasubramanian R. Iyer and Mr. Kanav Agarwal, Ms. Muskan Yadav and Mr. Kartikaya Gautam,

Advocates.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Ravi Prakash, CGSC with

Ms. Archana Surve, Govt. pleader with Ms. Kholi Rakuzhuro, Advocate

for UOI.

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP

82

+ W.P.(C) 7781/2022 & CM APPL.23831/2022

SAMSUNG INDIA ELECTRONICS PVT LTD Petitioner

Through: Mr. Sujit Ghosh with Ms. Mannat

Waraich, Mr. Ashray Behrua and Ms. Ananya Goswami, Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Rakesh Kumar, CGSC for UOI.

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

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+ W.P.(C) 8705/2022 & CM APPLs.26239-26240/2022

M/S TATA PLAY LIMITED Petitioner

Through: Mr. Rohan Shah with Mr. Bharat

Raichandani, Mr. Deepak Kumar

Khokhar, Advocates.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Abhishek Saket, Advocate for

UOI

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

84

+ W.P.(C) 12533/2022 & CM APPL. Nos.37949-37950/2022

LICHFL CARE HOMES LIMITED

..... Petitioner

Through: Mr. Pratyush Prava Saha, Advocate.

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr.Kamal Kant Jha, SPC with

Mr. Avinash Singh, Advocate for R-

1/UOL

Mr. Abhishek Saket, Advocate for

UOI.

Mr.K.K.Jha, SPC for R-1.

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani,

Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

Ms. Sonu Bhatnagar with Ms. Nishta Mittal and Ms. Monica Benjamin,

Advs for R-5& 6.

Mr. Varun Sharma, Advocate for the

complainant.

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Ms. Sharmila Upadhyay, Ms. Supriya R. Pandey and Mr. Pawan Upadhyay, Advs. for R-4.

85

+ W.P.(C) 12557/2022 & CM APPL.Nos.38027-38028/2022

L OREAL INDIA PRIVATE LIMITED Petitioner

Through: Mr. V. Lakshmikumaran, Ms.

Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak with Mr. Agrim Arora, Advocates.

versus

UNION OF INDIA & ORS. Respondents

Through: Ms. Uma Prasuna Bachu, Sr.PC with

Ms.Poonam, GP for R-1.

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

86

W.P.(C) 12573/2022 & CM APPLs.38062-38063/2022

M/S SWATI REALTY Petitioner

Through: Mr. Abhishek A Rastogi, Adv.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Sandeep Vishnu, Advocate for

UOI.

Ms. Suruchi Suri, Advocate with Mr.Suryansh Pratap Singh, Advocate

for R-4.

Ms. Sonu Bhatnagar with Ms. Nishta Mittal and Ms. Monica Benjamin,

Advs for R-5& 6

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

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+ W.P.(C) 12639/2022 & CM APPLs.38309-38310/2022 & 39263/2022

M/S PERFECT BUILDWELL PVT LTD Petitioner

Through: Mr. Krishna Mohan K Menon and

Ms. Parul Sachdeva, Advocate.

versus

UNION OF INDIA AND ORS

..... Respondents

Through: Mr

Mr. Ravi Prakash, CGSC with Mr. Abhishek Khanna, GP and Ms. Astu Khandelwal, Advocates for

UOI.

Mr. Abhishek Khanna, Advocate for

R-1.

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

88

+ W.P.(C) 12797/2022 & CM APPLs.38922-38924/2022

VASAVI AND GP INFRA LLP

..... Petitioner

Through:

Mr.Krishna Dev Jagarlamudi,

Advocate with Mr.N.Sai Vinod,

Advocate.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr.Jatin, Sr.Panel Counsel with

Ms.Chetanaya Puri and Mr. Anand

Awasthi, Advs. for UOI.

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

Ms. Sonu Bhatnagar with Ms. Nishta Mittal and Ms. Monica Benjamin,

Advs for R-4

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+ W.P.(C) 13657/2022 & CM APPLs.41646-41647/2022

M/S DLF LIMITED Petitioner

Through: Mr. V. Lakshmikumaran, Mr. Agrim

Arora, Mr. Yogendra, Mr. Karan Sachdev and Mr. Sumit Khadaria,

Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Asheesh Jain, CGSC with

Mr. Gaurav Kumar, Advocate for

R-1.

Mr. Vipul Agrwal, Adv. for

NAA/DGAP

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP. Mr.Satish Kumar, Sr.Standing Counsel with Ms.Vaishali Goyal,

Advocates for R-5.

90

+ W.P.(C) 13715/2022 & CM APPLs.41879/2022, 45056/2022 and 45505/2022

NY CINEMAS LLP Petitioner

Through: Mr.Rituraj H. Gurjar with Mr.Prateek

K. Chadha, Mr. Sreekar Aeghuri, Ms.

Pragya Ganjoo, Mr. Vrishank

Singhania, Advocates.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Sushil Kumar Pandey, Advocate

for UOI.

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

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Mr. Anurag Ojha, Sr.Standing Counsel with Mr. Deepak Somani, Advocate respondent No.3 & 4.

Ms.Sonu Bhatnagar with Ms.Anushree Narain, Ms.Venus Mehrotra and Ms.Nishtha Mittal,

Advocates for R-5& 6

91

+ **W.P.(C) 14835/2022**

M/S AIRMID REAL ESTATE LTD. Petitioner

Through: Mr.Kishore Kunal, Mr.Manish

Rastogi and Ms.Ankita Prakash,

Advocates.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Sushil Kumar Pandey, Advocate

for UOI.

Mr.Rajesh Kumar, Advocate with Ms.Ramneet Kaur, Advocates for

UOI.

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

92

+ W.P.(C) 15169/2022

GELENMARK PHARMACEUTICAL

LIMITED AND ANR Petitioners

Through: Mr. Rohan Shah, Advocate.

Versus

UNION OF INDIA AND ORS

..... Respondents

Through: Mr. Sushil Kumar Pandey with

Mr. Kuldeep Singh, Advocates for

UOI.

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Mr.Zoheb Hossain, Sr.Standing Counsel with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates for NAA/DGAP.

93

W.P.(C) 15172/2022 +

> BARBEQUE NATION HOSPITALITY LTD Petitioner

> > Mr. Srinivas Kotni, Mr. Anirudh Through:

> > > Ramanathan, Mr. Safal Sethi,

Mr. Rishabh Dev Dixit, Advocates.

Versus

UNION OF INDIA AND ORS

..... Respondents

Through: Mr.Sushil Kumar Pandey

Mr.Kuldeep Singh, Advocates for

UOI.

Mr.Rakesh Kumar, CGSC for UOI. Mr.Zoheb Hossain, Sr.Standing Counsel with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

94

W.P.(C) 15240/2022, CM APPLs.47193-47195/2022, 42515/2023 +

PRESCON REALTORS AND INFRASTRUCTURES Petitioner

PRIVATE LIMITED

Mr. Tushar Jarwal with Mr. Rahul Through:

Sateeja, Mr.Pranav Bansal and Mr.

Sanyam Agarwal, Advs.

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Vijay Joshi, Adv. for R-1.

> Mr.Zoheb Hossain, Sr.Standing Counsel with Mr. Vivek Gurnani. Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP. Mr. Anurag Ojha, Sr. Standing

Counsel with Mr. Deepak Somanni,

Advocate for R-5.

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Ms. Anushree Narain, Standing counsel with Ms. Simran Kumari, Advocate for GST.

95 +

W.P.(C) 16890/2022 & CM APPLs. 53510-53512/2022

BHAGWATI INFRA Petitioner

Through: Mr.Bharat Rai Chandani, Advocate

with Mr.Deepak Kumar Khokhar,

Advocate.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Mukesh Sachdeva, Advocate for

R-1.

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

96

+ W.P.(C) 17073/2022 & CM APPL. 54098/2022

ALLERGAN HEALTHCARE INDIA PVT. LTD. Petitioner

Through: Mr.Sparsh Bhargava, Ms. Ishita

Farsauja, Mr. Apoorv Shukla, Ms. Prabhleen Kaur and Mr. Purseth

Kanan, Advocate.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Zoheb Hossain, Sr.Standing

Counsel with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

97

+ W.P.(C) 15289/2022 & CM APPL.Nos.47442-47443/2022

ANUTONE ACOUSTICS LIMITED Petitioner

Through: Mr. V. Lakshmikumaran, Ms.

Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak with Mr. Agrim Arora, Advocates.

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Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Manish Kumar, SPC for UOI.

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

98

+ W.P.(C) 16178/2022 & CM APPL. 38836/2023

ARIHANT SUPERSTRUCTURES LTD. Petitioner

Through: Mr.Prem Kandpal, Advocate with

Mr.Ketan Jain and Mr.Chetan Kumar

Shukla Advocates.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Manish Kumar, Sr. Central Govt.

Counsel

Ms. Anushree Narain and Ms. Simran

Kumari, Advocates for GST Mr. Zoheb Hossain with Sanjeev Menon, Mr. Vivek Gurnani,

Mr. Prasenjeet Mohapatra, Mr. Kavish Garach and Ms. Sejal Aneja Advocates

for NAA and DGAP.

99

+ W.P.(C) 16266/2022 & C.M.Nos.50925-50926/2022

PRASU INFRABUILD PVT LTD Petitioner

Through: Mr. Tarun Jain, Advocate with

Mr.Divyansh Singh, Advocate.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Sanjay Kumar. SPC for R-1.

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

Mr.Sumit Gaur, Advocate for R-6, 7,

9, 11, 12, 13, 14 & 15.

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+ W.P.(C) 16734/2022 & CM APPLs.52794-52795/2022

M/S NANDI INFRATECH PVT LTD Appellant

Through: Mr.Sandeep Chilana, Advocate with

Mr.Prem Kandpal, Advocate

versus

UNION OF INDIA AND ORS

..... Respondents

Through: Ms. Anushree Narain and Ms. Simran

Kumari, Advocates for GST.
Mr.Zoheb Hossain, Sr.Standing
Counsel with Mr.Vivek Gurnani,
Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

101

- W.P.(C) 16935/2022 & CM APPL.53667/2022

NEW WORLD REALTY LLP Petitioner

Through: Mr. Kumar Visalaksh, Mr. Udit Jain

Mr. Arihant Tater and Mr.Ajitesh

Dayal Singh, Advocates.

Versus

UNION OF INDIA AND ORS Respondents

Through: Mr. Sushil Raaja, SPC for UOI

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

102

+ W.P.(C) 17010/2022 & CM APPL.53925/2022

WADHWA REALTY PVT LTD. Petitioner

Through: Mr. Kumar Visalaksh, Mr. Udit Jain

Mr. Arihant Tater and Mr.Ajitesh

Dayal Singh, Advocates

Versus

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UNION OF INDIA AND ORS

..... Respondents

Through: Mr. Neeraj, SPC with, Mr. Vedansh

Anand and Mr. Rudhra Paliwal, Advs

for UOI.

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

103

+ W.P.(C) 246/2023 & CM APPL.Nos.939-940/2023

M/S BHARTIYA URBAN PVT LTD. (FORMERLY, BHARTIYA CITY DEVELOPERS PVT LTD.) Petitioner

Through: Mr. Abhishek A Rastogi, Adv.

Versus

UNION OF INDIA AND ORS

..... Respondents

Through: Mr.Gigi C.George with Mr.Dheeraj

Singh, Advocates for R-1/UOI. Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

104

+ W.P.(C) 3866/2023 & CM APPL. 15035/2023

ATS HOMES PVT. LTD. Petitioner

Through: Mr.Prem Kandpal, Advocate with

Mr.Ketan Jain and Mr.Chetan Kumar

Shukla Advocates.

Versus

UNION OF INDIA AND ORS

..... Respondents

Through: Mr. Anshuman, Advocate for R1/UOI

Ms. Anushree Narain, Standing Counsel for GST/R-2 with Ms.

Simran Kumari, Advocate.

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Mr. Zoheb Hossain, Mr. Vivek Gurnani & Mr. Hasnain Khawaja, Advs. for NAA & DGAP.

105

+ W.P.(C) 11180/2023 & CM APPLs. 43445-43446/2023

M/S ATS TOWNSHIP PVT. LTD.

..... Petitioner

Through: Mr.

Mr. Puneet Agrawal and Mr. Ketan

Jain, Advocates

Versus

UNION OF INDIA AND ORS

..... Respondents

Through:

Mr. Ravi Prakash, CGSC with Ms.Astu Khandelwal, Adv. for R-I

(UOI).

Mr. Naginder Benipal, Mr. Ankit Siwach and Ms. Harithi Kambri,

Advocates for UOI

Mr. Virender Pratap Singh Charak, Mr. Pushpender Singh Charak, Ms.Shubhra Parashar, Mr. Pinky

Yadav, Advs. For UOI.

Ms. Anushree Narain, Standing Counsel with M s. simran Kumari,

Advocate for R-2, (CBIC).

Mr. S.V. Tyagi & Mr. Shivam Tyagi,

Advs for R-2.

Mr. Zoheb Hossain, Mr. Vivek Gumani & Mr. Flasnain Khawja,

Advs. for NAA.

106

+ **W.P.(C) 11910/2023**

PAREENA INFRASTRUCTURE PVT. LTD.

..... Petitioner

Through: Mr. Aamnya Jagannath Mishra,

Advocate

Versus

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UNION OF INDIA AND ORS

..... Respondents

Through: Mr. Ravi Prakash, CGSC with Mr.

Yasharth Shukla and Ms. Astu Khandelwal, Advocates for

UOI.

Mr. Virender Pratap Singh Charak, Mr. Deepesh Chaudhary, Mr. Pushpender Pratap Singh Charak, Ms.Shubhra Parashar, Mr. Yash Hari

Dixit, Advocates for UOI.

Ms. Anushree Narain, Standing Counsel with Ms. Simran Kumari,

Advocate for R-2, (CBIC).

Mr. S.V. Tyagi & Mr. Shivam Tyagi,

Advs for R-2.

Mr. Zoheb Hossain, Mr. Vivek Gumani & Mr. Flasnain Khawja,

Advs. for NAA.

Ms. Gigi C George and Mr. Dheeraj

Singh, Advocates for UOI

CORAM:

%

HON'BLE MR. JUSTICE MANMOHAN HON'BLE MR. JUSTICE DINESH KUMAR SHARMA

ORDER 03.10.2023

- 1. Arguments heard in part.
- 2. List on the date fixed i.e. 04th October, 2023.

MANMOHAN, J

DINESH KUMAR SHARMA, J

OCTOBER 3, 2023

js

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